

Court of Sessions Cases Nomenclature

| Sl.No. | Present Case Nomenclature | Proposed Case Nomenclature |
|--------|---|----------------------------|
| 01 | Sessions Trial, S.T., Sessions Case | Sessions Trial |
| 02 | SC/ST Act, SC/ST (Special), SC/ST Cases, SC/ST Act Cases, Spl. Case SC/ST, Special Case u/s SC/ST Act, SC/ST Prev. Act Case (Special Cases), SC/ST Pr.At. Act | SC/ST Case |
| 03 | N.D.P.S Act, N.D.P.S, G.R. Special (N.D.P.S) Case, Narcotic (N.D.P.S Act), N.D.P.S Cases | N.D.P.S Case |
| 04 | Electricity Act, Electricity Act (Special) | Electricity Act Cases |
| 05 | RC Cases, RC Cases (CBI), CBI, Special Case (CBI), AHD, Special Case (AHD) | Regular C.B.I. Cases |
| 06 | Vigilance Cases, Vigilance Cases (Special), | Vigilance Case |
| 07 | POTA, Special Cases (POTA) | POTA case |
| 08 | FERA/FEMA, Special Cases (FERA/FEMA) | FERA/FEMA case |
| 09 | Human Right Cases, Special (Human Right) Cases | Human Right Cases |
| 10 | Criminal Appeal, Cr. Appl., Crl. Appeal | Criminal Appeal |
| 11 | Criminal Revision, Cr. Rev., Crl. Revision, Cr. Revisions, Crl. Rev. | Criminal Revision |
| 12 | Cr. Misc., Crl. (Misc.) Petition, Other Misc. Petitions, Criminal Misc. Case, Crl. Misc., Misc. Petition | Criminal Misc. |
| 13 | Bail Petition, B.P. | Bail Petition |
| 14 | Anticipatory Bail Petition, A.B.P. | Anticipatory Bail Petition |
| 15 | Confiscation Appeal, Cr. Misc. (Confiscation) Appeal | Confiscation Appeal |

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